

(b) Number of quarters in general pool in Delhi allotted to SC/ST employees from the quota reserved for them during the last

three years ending 31st July '84 are as under :

Type	A	B	C	D
SC Employees	162	372	619	56
ST Employees	81	167	97	28

SC/ST employees are also entitled for allotment of general pool accommodation.

Allotment of MIG Flats on Cash-Down Basis Instead of Hire-Purchase

3278. SHRI HIRALAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority had opened registration in 1977 under HUDCO/New Pattern Scheme to bring large number of people under various categories by lowering down the income ceiling ;

(b) if so, the number of Scheduled Castes/Scheduled Tribes candidates in each category together with their option in hire purchase and cash down policy, separately, in each category ;

(c) whether Delhi Development Authority intends to allot all MIG flats under this scheme on cash-down basis contrary to their option of hire-purchase thus depriving them from allotment of flats on hire-purchase basis ; and

(d) if so, the number of registered persons who will be compelled to opt for cash-down scheme against their option of hire-purchase and the reason thereof ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) DDA has reported that registration under HUDCO New

Pattern Housing Scheme was opened in 1979 for the persons belonging to MIG, LIG and EWS categories according to the income ceilings fixed.

(b) Registration by Scheduled Castes and Scheduled Tribes in respect of different categories was made as under :—

MIG	1947
LIG	5816
Janta	10352
Total	18115

No separate record regarding the option of registration of hire purchase and cash down basis is kept because no option could be exercised under this scheme.

(c) According to the policy, 40% MIG flats and 25% Janta and LIG flats constructed under this scheme are allotted on cash-down basis and 60% MIG and 75% LIG and Janta flats are allotted on hire-purchase basis irrespective of any option given in the application for registration.

(d) Lots have been drawn so far on the basis of the ratio mentioned in (c) above. If any request for change of mode of payment from cash down to hire purchase basis is received after the draw, it is considered favourably taking into consideration the financial circumstances of the allottee.

Hydrological Office at Bhubaneswar under CWC

3279. SHRI A.C. DAS : Will the